



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.05.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 29.05.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 879 of 2025 & I.A. No. 809 of 2026 Part Heard	Japna Estates Pvt. Ltd. Vs. Vicky Dang & Anr. With	Akshay Sharma	Abhyuday Shailendra Singh- for RP Karan Kohli Palak Kalra- R2 Astha Gaur Aarohi Ojha
2.	Comp. App. (AT) (Ins) No. 880 of 2025 & I.A. No. 7577 of 2025, 810 of 2026 Part Heard	Japna Estates Pvt. Ltd. Vs. Harender Singh Khokhar & Ors.	Akshay Sharma	Karan Kohli Palak Kalra- R2 Karan Singla Rhythem Aggarwal- R1 Astha Gaur Aarohi Ojha
3.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024 Part Heard	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	Chitranshul A. Sinha	J. Rajesh Dhrupad Vagahni Jaitegan Singh Khurana- R1

By order of Hon'ble Chairperson
-Sd/-
Registrar